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C.A.No. 7880-7883 OF 2001
ITEM No.107

Court No. 9

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos.7880-7883/2001.

NATIONAL MINERAL DEV.CORPN.LTD.Appellant (s)

VERSUS

STATE OF M.P. & ANR.Respondent (s)

(With applns.for directions & early hearing & modification of Court's
Order & permission to submit addl.documents & with office report)

WITH IAs 17-20/2001-- Appln.for permission to file addl.documents as Vol.II containing the page nos.1-15)

Date : 04/12/2003 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)Mr.VG Pragasam,Adv.

For Respondent (s)Mr.Satish K.Agnihotri,Adv.

Mr.Prakash Shrivastava,Adv.

UPON hearing counsel the Court made the following
O R D E R

At request, adjourned. Not to be listed till 11th December, 2003.

[Naresh Kumar] [Asha Joshi]
AR-cum-PS Court Master